

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 28 of 2013 &
I.A. No. 43 & 44 of 2013

Dated : 1st February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Chhattisgarh State Power Distribution Co. Ltd. Appellant (s)
Versus
Chhattisgarh State Electricity Reg. Comm. & Anr. ... Respondent (s)

Counsel for the Appellant (s) : Ms. Suparna Srivastava

ORDER

Admit. Issue notice to the Respondents returnable on 04.03.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **04.03.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

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